

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:4011

ANSWERED ON:17.12.2014

COST OVERRUN PROJECTS

Devi Smt. Rama;Jadhav Shri Prataprao Ganpatrao

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government has held any officer accountable for time and cost overrun in projects during the last three years and the current year;
- (b) If so, the details thereof, and if not, the reasons therefor and the reaction of the Government thereto; and
- (c) the steps taken/proposed to be taken by the Government for the expeditious completion of under-construction projects and for fixing responsibility of officers in the cases of delay?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION,
MINISTER OF STATE FOR MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE FOR MINISTRY OF OVERSEAS
INDIAN AFFAIRS [GENERAL (Dr.) V. K. SINGH (Retd.)]

(a) & (b) : A Standing Committee in each Ministry has been setup for fixation of responsibility for time and cost overruns. However, it has been observed that the systematic constraints such as environmental clearances, statutory clearances, land related matters, fund constraints, security clearances, etc. are the major reasons for delay in the projects, for which it is difficult to fix responsibility on any officer(s).

(c): The major steps undertaken to ensure timely completion of Central Sector Infrastructure Projects include rigorous project appraisal; On-line Computerized Monitoring System (OCMS) for better monitoring; setting up of Standing Committees in the Ministries for fixation of responsibility for time and cost overruns; regular review of infrastructure projects by the concerned administrative Ministries; and setting up of Central Sector Projects Coordination Committees (CSPCCs) in the States under the Chief Secretaries for removal of bottle necks and for facilitating the speedy implementation of major projects.